

**DECLARATION OF ASSETS & LIABILITIES BY -----
MEMBER OF BIHAR VIDHAN SABHA**

I, Ramchandra Sada, son of Sivraj Sada, age 49 Vill+ Sonihaz Alloti
Distt. Khagaria (Bihar) give hereinbelow the details of the assets (immovable, Movable, bank balance, etc) of my self & my wife.
Inherited ancestral agricultural, non & agricultural land, residential building at Khagaria are also given below.

A Details of Immovable assets as on -----2013

S. No.	DESCRIPTION	SELF	WIFE	Depentent
(i)	Cash	15,000/-	NIL	NIL
(ii)	Deposit in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan Sabha, ----- SBI Vidhan Sabha, Patna M.B. Gramin Bank, ----- State Bank Of India, ----- Bonds debentures & Shares in Companies, Mutual Fund	15,000/-		
(iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP SBI Life LIC Lic Bajaj alinze	NIL		
(iv)	Moter Vehicles <u>hybr. by S.B.I vidhan mandal branch</u>	<u>BR01PC</u> <u>4931</u> <u>3,38,552/-</u>		
(v)	Jewellery (Details of Weight & Value)	<u>200gm. silver = 12,000/-</u> <u>15gm. gold = 35,000/-</u>		
(vi)	Revolver Rifle	NIL		
(vii)	Other Assets, such as values of claims/interest			

PATNA

Ramchandra Sada
Sign.

B. Details of Immovable assets as on Sept. 2013

S.No.	DESCRIPTION	SELF	WIFE	Depentent
(i)	Agricultural Land Location (s) Extent (Total Measurement) Current market Value	N.A <u>9 Khatta</u> <u>1,08,000/-</u>		
(ii)	Non-Agricultural Land Location (s) Survey (Khata) number (s) Extent (Total measurement) Current market Value	3 Khatta NIL	3 Khatta 43 7,00,000/-	
(iii)	Bulldngs (Commercial & Residential) Location: Residential (a)&(b) Survey (Khata) number (s) Extent (Total measurement) Current market value	Residential building 43 <u>7,00,000/-</u>		
(iv)	House/Apartments etc. Location: ----- ----- Survey number(s) Extent (Total measurement) Current market value ----- -----	NIL		
(v)	Others			

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Ramchandra Sahu
Sign.

I give hereinbelow the details of my liabilities/overdues to public financial institution and government dues: as on dated ----- 2013

S.No.	Name and Address of Bank/ Financial institution(s) Department(s)		
(a) (i)	Loans from Banks:	N.A	
(ii)	Loans from financial institutions		
(iii)	Government dues:-		
	(a) Bihar Vidhan Sabha	3,38,552/-	
	(b) Telephone Office, Patna		
	Others		
(b) (i)	Income Tax including surcharge (Also indicate the assessment year upto which income Tax Return filed. Give also Permanent Account Number (PAN))		
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)	NIL	
(iii)	Sales Tax (Only in case of proprietary business)	NIL	
(iv)	Property Tax	NIL	

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Ramchandra Saha
Sign.